

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

STARRED QUESTION NO:119

ANSWERED ON:16.11.2010

DECONTROL OF SUGAR INDUSTRY

Jawale Shri Haribhau Madhav;Shekhar Shri Neeraj

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government proposes to gradually decontrol the sugar sector and proposes to lift the ban on forward trading with this objective;
- (b) if so, the details thereof;
- (c) whether the Government proposes to allow export of sugar in view of the bumper sugar production during the current year; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a),(b),(c) &(d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO. 119 DUE FOR ANSWER ON 16.11.2010 IN THE LOK SABHA.

(a) & (b): Futures trading in sugar were temporarily suspended by Forward Markets Commission, Mumbai from 27.05.2009 to 30.09.2010. The suspension has not been continued further. It has been decided to consider all aspects of decontrol of sugar including its availability, price situation, its impact on cane growers, impact on consumers of sugar and distribution of sugar through Public Distribution System in consultation with State Governments and other stakeholders to build a consensus.

(c)&(d): No decision to export sugar under Open General Licence has been taken by the Government. After the actual figures/dependable estimates of production of sugar during the current sugar season become available, the matter will be reviewed. The Government has agreed to the request from the industry regarding re-export of sugar under Advance Authorization Scheme(AAS)/ Advance Licence Scheme(ALS) as well as export of raw and white/refined sugar lying at ports.